

SPECIAL BENCH  
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/97(KB)2020  
IA(I.B.C)/733(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>JYOTI MAHESWARI VS RAJPROTIM AGENCIES PVT. LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Ms. Aasia Hasan,Adv. ] For the Axis Bank  
Mr.Pathik Chowdhury,Adv. ]  
  
Mr.Rajarshi Banerjee,Adv. ] For Liquidator

**O R D E R**

1. Ld. Counsel on both sides present.
2. **IA(I.B.C)/733(KB)2024-**
  - i. Notice.
  - ii. Notice accepted on behalf of Ld. Counsel for R-1.
  - iii. In the meantime, Respondent may file Reply affidavit.
3. Post the matter on **08/05/2024**.

**D.Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**